

गोदाम (खाद्यानों को हानि)

८७१. श्री बी० पी० सिन्हा : क्या खाद्य तथा कृषि मंत्री यह बतलाने की कृपा करेंगे :

(क) विविध प्रकार के उन खाद्यानों की जिलावार मात्रा, जो गत तीन वर्षों में बिहार में केन्द्र सरकार के गोदामों में सड़ गया ;

(ख) उस कारण सरकार द्वारा उठायी गयी क्षति ; तथा

(ग) इस असावधानी के लिये उत्तरदायी व्यक्तियों के विरुद्ध क्या पग उठाये गये हैं ?

The Minister of Food and Agriculture (Shri Kidwai): (a) Nil.

(b) and (c). Do not arise.

REWARDS FOR BEST YIELDS IN FOOD STUFFS

872 **Shri Badshah Gupta:** Will the Minister of Food and Agriculture be pleased to state:

(a) the names and full addresses of the persons who obtained rewards during the years 1950-51 and 1951-52 respectively for having secured best yields in various food stuffs throughout the country; and

(b) the methods employed by them to secure best yields in the respective food stuffs?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). A statement containing the names and addresses of the persons who obtained rewards during 1950-51 and the methods employed by them to secure the rewards is placed on the Table of the House. [See Appendix VIII, annexure No. 13].

Awards on All-India basis for 1951-52 have yet to be made. Information for that year about awards made in the various States is awaited.

KULU VALLEY TRANSPORT COMPANY

873. **Shri A. N. Vidyasankar:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Kulu Valley Transport Company Ltd. has a majority of shares in the name of the Northern Railway;

(b) whether it is a fact that a large number of complaints with regard to the management and misappropriation have been received by Government;

(c) whether it is a fact that for several months the employees of the Company have not received their salaries and wages, and an approximate amount of Rs. 50,000 (including the Provident Fund of the employees) remains outstanding for payment; and

(d) if the reply to part (c) above be in the affirmative, what action Government propose to take in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) Yes.

(c) Yes. The amount involved, however, is not considered to be as much as Rs. 50,000/- but is believed to be in the neighbourhood of Rs. 35,000/-.

(d) The whole matter has been under investigation by a Special Committee of Enquiry and Government propose to take suitable action in the light of the results of this enquiry.

RAILWAY TRAINING SCHOOLS

874. **Shri Boovaraghasamy:** (a) Will the Minister of Railways be pleased to state the names of States which are provided with railway training schools?

(b) What are the qualifications required for admission into such schools?

(c) What is the total number of Railway Training Schools in India?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) At present Railway Training Schools are located in the States of Madras, Uttar Pradesh, West Bengal, Bihar, Assam, Madhya Pradesh, Bombay, Hyderabad, Mysore, Rajasthan, Saurashtra and Ajmer.

(b) The Railway Training Schools are intended to provide courses of instruction to railway staff in service or candidates selected for appointments on Railways and not to outsiders.

(c) 30, including the one recently opened at Udaipur.